

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
09-09-2024 AT 10:30 AM**

CP (IB) No. 223/123/HDB/2023

AND

IA (IBC) 1621 & 1744/2024 in CP (IB) No. 223/123/HDB/2023

u/s. 123 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Ch. Ravindra Babu in Chadalvada Infratech Ltd.,

...Respondent

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 1621/2024

Mr Maligi Madhusudhan Reddy, Bankruptcy Trustee present through Video Conference and stated that final report has been filed under IA No 1744/2024.

For hearing, call on 04.10.2024.

IA (IBC) 1744/2024

This being an application to take final report on record. Copy of the application was not served on the personal guarantor. Let a copy be furnished on the personal guarantor. For hearing the Bankruptcy Trustee and Personal Guarantor, call on 04.10.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)